

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 2nd April, 2024

No.HCM.II/123/2015/Pt/Estt./193 : It is hereby notified that the Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to declare the **15th April, 2024** as Local holiday for the High Court of Meghalaya and District Judiciary in East Khasi Hills District, the Meghalaya State Legal Services Authority and the Meghalaya State Judicial Academy on account of "**Shad Suk Mynsiem**".

By Order,

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt/Estt./193-A

Dated Shillong 2nd April, 2024

Copy to:-

1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
5. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
8. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
9. All District & Sessions Judges in Meghalaya for favour of kind information.
10. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
11. The Registrar (Vigilance)-cum-Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information.
12. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
13. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
14. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra for favour of kind information.
15. All Joint Registrars/Deputy Registrars/Assistant Registrars/Superintendents, High Court of Meghalaya, Shillong for favour of kind information.

16. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
17. The President/Secretary, all Bar Associations in Meghalaya for favour of kind information.
18. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
19. Notice board.
20. Office File.


REGISTRAR GENERAL

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